

Sr.Civil Judge and JMFC,Cnhalli
Sri.Kiran Kumar D Wadigeri
Sr.Civil Judge and JMFC,CN Halli
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
Cases listed below are adjourned due to Covid 19				
1	M.V.C. 405/2020 (EVIDENCE)	31-12-2020 (11.00 AM to 02.00PM)	Vidya K.S. Vs Managing Director of K.S.R.T.C.	Rajashekarappa K.M.
2	M.V.C. 413/2020 (EVIDENCE)	31-12-2020 (11.00 AM to 02.00PM)	Shivakumara Vs Managing director of K.S.R.T.C.	K.M.Rajashekarappa
3	S.C. 3/2020 (SUMMONS)	04-01-2021	Canara Bank Vs D. J. Saraswathi	G. C. Yogeesh
4	R.A. 110/2012 (ARGUMENTS)	04-01-2021	Shivalingaiah Vs K.N.Shivanna	
5	FDP 5/2018 (FOR OBJECTION) IA/1/2018 IA/2/2018	05-01-2021	Noorjan Vs Munavar Sab	N.N.Sreedhara
6	O.S. 12/2019 (EVIDENCE)	08-01-2021	Shivalingaiah Vs Lakshmaiah	T.K.U.
7	EX 250/2014 (SUMMONS)	15-01-2021	Basavaraju Vs ICICI Lombard General Insurance	
8	FDP 1/2018 (SUMMONS)	15-01-2021	Kamamma Vs Marulamma	C. Rajashekar
9	FDP 8/2018 (SUMMONS)	15-01-2021	H.Banamma Vs H.Gayithramma	S.H.Chandrashekharaiah
10	EX 53/2018 (SUMMONS)	15-01-2021	B S Susheela Vs M Gopi	Ramesh Babu HR
11	EX 58/2018 (SUMMONS)	15-01-2021	Syed Anwar Sab Vs Umashankar	H.R.Rameshbabu
12	M.V.C. 886/2019 (SUMMONS)	15-01-2021	Manjamma Alias Manjula Vs H.V.Govindaraja Shetty	Ramesh Babu.H.R
13	M.V.C. 1249/2019 (SUMMONS)	15-01-2021	Y.L.Veena Vs Marulappa	Shekaraiah.M.N
14	O.S. 8/2020 (SUMMONS) IA/1/2020	15-01-2021	Gangadharaiah Vs Rangaiah	M. B. Nagaraj
15	EX 9/2018 (NOTICE)	15-01-2021	C.D. Shobha Vs Hanumanthappa T.H.	N.N.Sreedhara

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16	R.A. 30/2018 (NOTICE) IA/1/2018	15-01-2021	Chandrashekhar Vs Thimmaiah	S.H.Chandrashekharaiah
17	EX 38/2018 (NOTICE)	15-01-2021	Muddappa alias Muddalah dead by Lrs S.H.Rajashekaraiiah Vs Oriental Insurance Co.Ltd	H.R.Ramesh Babu
18	EX 65/2018 (NOTICE)	15-01-2021	Heggaiah Vs E.Nagaraju	N.N.Sreedhara
19	EX 11/2019 (NOTICE)	15-01-2021	Shahid @ Mohammad Shahid Vs Honnappa Biddadappa Thamburi	Ramesh babu HR
20	M.V.C. 249/2019 (NOTICE)	15-01-2021	Lokesh Vs Ramadas	Manu K.L
21	EX 15/2019 (NOTICE)	15-01-2021	Lakkanna T Vs Lakshmi Kantha	K.S.Chandrashekar
22	R.A. 14/2019 (NOTICE) IA/1/2019	15-01-2021	Krishnamurthy Vs K.H.Hemalatha	H.S.Gnanamurthy
23	FDP 5/2019 (NOTICE)	15-01-2021	N.Rajeshwari Vs Lakshamma	S.H.Chandrashekharaiah
24	R.A. 21/2019 (NOTICE) IA/1/2019	15-01-2021	Jayamma Vs Harish	H.S.Gnanamurthy
25	EX 20/2019 (NOTICE)	15-01-2021	Madhusudhan Vs R.Mohan Kumar	N.N.Sreedhara
26	EX 22/2019 (NOTICE)	15-01-2021	Kamamma Vs Raghu.D	Akbar Khan
27	R.A. 26/2019 (NOTICE)	15-01-2021	L.R.Chandrashekar Vs Sakamma	N.N.Sreedhara
28	EX 29/2019 (NOTICE)	15-01-2021	Rathamma Vs Land Acquisition Officer, Tiptur	N.N.Sreedhara
29	EX 30/2019 (NOTICE)	15-01-2021	Ruchith Thalanki Vs T.Srinivasa	Sreedhara.N.N
30	EX 32/2019 (NOTICE)	15-01-2021	S.P.Raghavendra Vs D.G.Shivakumara	S.H.Chandrashekaraiiah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	EX 33/2019 (NOTICE)	15-01-2021	Siddaramaiah Alias Siddaramanna Vs K.S.Parameshwarappa	N.N.Sreedhara
32	M.A. 10/2019 (NOTICE) IA/1/2019	15-01-2021	H. Jagadeesh Vs Bhagyamma	N. N. Sreedhara
33	M.C. 71/2019 (NOTICE) IA/1/2019 IA/2/2019	15-01-2021	Siri H.R. Vs Arjun Pani G.D.	N.Mandeep
34	M.V.C. 1383/2019 (NOTICE)	15-01-2021	Mohamed Musthafa Vs Sharath H.G.	Sreenivasamurthy G
35	R.A. 48/2019 (NOTICE) IA/1/2019	15-01-2021	Nanjundaiah Vs Parwathamma	S. H. Chandrashekaraiah
36	M.V.C. 1544/2019 (NOTICE)	15-01-2021	G.Nataraju Vs IFFCO TOKIO General Insurance Co.	Rajashekhar.C
37	M.V.C. 83/2020 (NOTICE)	15-01-2021	Punitha.H.M Vs Syed Tosif	Krishnamurthy H R
38	M.V.C. 84/2020 (NOTICE)	15-01-2021	Sahana Vs Syed Tosif	Krishnamurthy H R
39	M.V.C. 85/2020 (NOTICE)	15-01-2021	Jagadeesh Vs Syed Tosif	Krishnamurthy H R
40	EX 5/2020 (NOTICE)	15-01-2021	Nagaraju.A.B Vs The United India Insurance Co.	Somasundar.S
41	EX 8/2020 (NOTICE)	15-01-2021	Rangaswamy Vs The Managing Director, K.S.R.T.C	N.N.Sreedhara
42	M.V.C. 196/2020 (NOTICE)	15-01-2021	Gummanna Vs Oriental Insurance Co.Ltd	Sreedhara.N.N
43	M.V.C. 197/2020 (NOTICE)	15-01-2021	Durgaiah Vs M.Jayanna	Sreedhara.N.N
44	M.V.C. 217/2020 (NOTICE)	15-01-2021	Srinivasamurthy B.V. Vs The United India Insurance Co.	H.R.Rameshbabu
45	EX 10/2020 (NOTICE)	15-01-2021	Jayanna Vs The New India Assurance Co.Ltd	Ramesh Babu H.R.

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46	EX 11/2020 (NOTICE)	15-01-2021	Govindanaiaak Vs The United India Insurance Co. Ltd.	Ramesh Babu H.R.
47	EX 12/2020 (NOTICE)	15-01-2021	Basavaraju Vs The New India Assurance Co.Ltd	Ramesh Babu H.R.
48	EX 13/2020 (NOTICE)	15-01-2021	Shivanna Vs The New India Assurance Co. Ltd.	Ramesh Babu H.R.
49	EX 14/2020 (NOTICE)	15-01-2021	Jayanna Vs The New India Assurance Co.Ltd	Ramesh Babu H.R.
50	M.V.C. 285/2020 (NOTICE)	15-01-2021	K.S.Jagadamba Vs The Managing Director, KSRTC	Sreedhara N.N.
51	M.C. 28/2020 (NOTICE)	15-01-2021	G. V. Harish Vs D. Ganupadi Jahnvi	M. R. Girish
52	M.C. 66/2019 (A.D.R.)	15-01-2021	V.C.Savitha Vs Nil	N.N.Sreedhara
53	EX 17/2020 (FOR OBJECTION)	15-01-2021	Kamamma Vs Asst. Engineer, BESCOM	N.N.Sreedhara
54	M.V.C. 267/2020 (Written statement)	15-01-2021	Mallikarjuna S.M. Vs The United India Insurance Co. Ltd.	Nagaraj M.B.

PCL

Pri. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K(Incharge)
Pri. Civil Judge and JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	O.S. 216/2009 (ARGUMENTS)		Janatha Vidya Sanga and others Vs The Registrar of Societies and association	Assistant Government pleader
11.00 AM to 02.00PM				
2	O.S. 235/2011 (STEPS)		Yashodhamma Vs Kamalamma and another	
3	O.S. 235/2013 (Cross Evidence)		lakshmiddevamma @ sannamma Vs lakkamma and another	
4	O.S. 5/2017 (Cross Evidence)		Y.M.Nanjundaiah Vs Gangamma and others	
	<i>0.05/16 DMS</i>			
5	O.S. 5/2015 (ARGUMENTS)		N.A.Prabhuswsamy Vs N.S.Aryappa and another	N.N.Sreedhara
6	O.S. 11/2016 (ARGUMENTS)		H.G.Mallikarjunaradya Vs The Secretary, MPCS	N.N.Sreedhara
	<i>Cases listed below are adjourned.</i>			
8	O.S. 47/2012 (STEPS)	19-01-2021	Shivanna, dead by LRs., Lakkamma and ors. Vs Kantaiah and others	K.N.Gururaj C.K.Seetharamaiah
			Gowamma Vs Lakkamma	D. M. Swamy
9	O.S. 88/2019 (plaintiff evidence)	20-01-2021	Channabasaviah Vs C.K.Kalleshappa	T. R. Somashekharaiiah
10	O.S. 90/2019 (plaintiff evidence)	20-01-2021	Nagamma Vs Mastaiah	H. S. Gnanamurthy
11	O.S. 32/2017 (plaintiff evidence)	21-01-2021	Basavaraju Vs Mallikarjunaiah	S. Gopala Krishna
12	O.S. 95/2019 (plaintiff evidence) IA/1/2019	21-01-2021	Thimmaraju Vs B.T.Ramaiah	H. S. Gnanamurthy
13	O.S. 103/2019 (plaintiff evidence)	21-01-2021	Vijaya Raghavan Vs G.H.Anjinappa	N.N.Sreedhara

Pr. Civil Judge and JMFC Court, CN Halli
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 178/2019 (plaintiff evidence)	21-01-2021	Govindappa Vs Shivashankarappa @ Gudiyappa	N.N.Sreedhara
15	O.S. 2/2018 (Cross Evidence)	21-01-2021	S.R.Shyla and 2 others Vs Sharadamma and 2 others	C. N. Krishnamurthy
16	O.S. 27/2017 (HEARING) IA/1/2017 IA/2/2017	22-01-2021	C.R.Praveen Kumar Vs The Chief Officer	
17	O.S. 28/2017 (HEARING) IA/1/2017 IA/2/2017	22-01-2021	Dadapeer Vs The Chief Officer	
18	O.S. 58/2017 (HEARING)	22-01-2021	C.D.Gururaju Vs The Chief Officer	H. S. Gnanamurthy
19	O.S. 78/2017 (HEARING) IA/1/2017 IA/2/2017	22-01-2021	Pushpa H.S Vs The Chief Officer	H. S. Gnanamurthy
20	O.S. 47/2017 (plaintiff evidence)	22-01-2021	K.E.Madhusudhana Vs K.Eshwaraiah	G. B. Adarsh
21	O.S. 227/2017 (plaintiff evidence)	22-01-2021	G.V.Lalithamma Vs D.V.Giriyappa	G. Srinivasamurthy
22	O.S. 95/2018 (plaintiff evidence)	22-01-2021	Hassain Sab Vs Satish	T.H.Habeeb Ulla Khan
23	O.S. 116/2018 (plaintiff evidence)	22-01-2021	Kumaraiah Vs Lakshamma @ Lakshmiddevamma	G. B. Adarsh
24	O.S. 143/2018 (plaintiff evidence)	22-01-2021	Sharadamma Vs Doddamma	S. H. Chandrashekariah
25	O.S. 223/2018 (plaintiff evidence)	22-01-2021	M/S Vasavi Enterprises , By its Partner Vs Mahalingaiah	N.N.Sreedhara
26	O.S. 233/2018 (plaintiff evidence)	22-01-2021	Shivanna Vs Kumaraswamy	G. Parameshwaralah
27	O.S. 18/2020 (Written statement)	22-01-2021	Syed Atheek Vs Mallikarjunaiah	N.N.Sreedhara

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28	O.S. 41/2019 (plaintiff evidence)	25-01-2021	Kamamma @ Kamala Vs Chandramma	M. V. Shivananda
29	O.S. 48/2019 (plaintiff evidence)	25-01-2021	Muniyanaika Vs Lakshmi Bai	N.N.Sreedhara
30	O.S. 49/2019 (plaintiff evidence)	25-01-2021	T.M.Siddabasavaiah Vs B.V.Ganganna since Dead by LRs .1) Mangamma	C.Rajashekhar
31	O.S. 202/2019 (plaintiff evidence) IA/1/2019	25-01-2021	Harsha Vs Shantharaju	T. G. Vijayakumar
32	O.S. 232/2019 (plaintiff evidence)	25-01-2021	Devamma Vs Nagannaika	H. R. Ramesh babu
33	FDP 6/2020 (SUMMONS) IA/1/2020	27-01-2021	Syed Syfulla Vs Syed Ahmed	C. N. Krishnamurthy
34	O.S. 120/2020 (SUMMONS) IA/1/2020	27-01-2021	Y.S.Ramalingaiah Vs Y.S.Dhakshinamurthy	H. R. Ramesh babu
35	O.S. 123/2020 (SUMMONS) IA/1/2020	27-01-2021	Nagarathamma Vs Manjunath	N.N.Sreedhara
36	EX 13/2020 (NOTICE)	27-01-2021	S.S.Gangadharaiiah Vs C.Vanishree	N.N.Sreedhara
(O.S./0000105/2019)				
37	EX 14/2020 (NOTICE)	27-01-2021	R.Udayasinha Vs B.S.Dinesh	N.N.Sreedhara
(O.S./0000023/2018)				
38	EX 42/2015 (STEPS)	27-01-2021	J.M.Pranesh Vs J.D.Kailash	S. H. Chandrashekaraiiah
39	EX 11/2017 (STEPS)	27-01-2021	Lakshmaiah Vs Girjamma	H. T. Hanumanthaiah
40	FDP 14/2018 (STEPS)	27-01-2021	Nagarathamma and another Vs Siddaramaiah and 4 others	N.N.Sreedhara
41	FDP 16/2018 (STEPS)	27-01-2021	Gowamma Vs Gangakharaiiah	C. N. Krishnamurthy

42. FDP 19/18 27/1/21 HTK

43. FDP 10/18 27/1/21^{3/4} NS.

Prl. Civil Judge and JMFC Court, CN Halli
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 581/2019 (SUMMONS)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Chakravarthy .T @ Sakravarthy	Assistant Public Prosecutor
2	C.C. 230/2020 (NBW to Accused)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Mahesha and 4 others	Assistant Public Prosecutor
11.00 AM to 02.00PM				
3	C.C. 51/2016 (EVIDENCE)		Chikkanayakanahalli P.S. Vs Suresh K.S	App
4	C.C. 76/2017 (EVIDENCE)		C.S.Sanathkumar Vs B.S.Parappa	C.K Seetharamiah
5	C.C. 772/2017 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Kumathesh Kumar and another	Assistant Public Prosecutor
6	C.C. 447/2018 (EVIDENCE)		B.Doddaiah Vs Balarampatel	C.Rajashekhar
7	C.C. 635/2018 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Siddalingamurthy	Assistant Public Prosecutor
8	C.C. 641/2018 (EVIDENCE)		The Sub Inspector of Police, Chiknayakanhalli Police Station Vs Chandrashekhariah	Assistant Public Prosecutor
9	C.C. 332/2018 (ACCUSED STATEMENT u/s 313 CrPC)		K.V.Madhusudhan Vs Gangadhar .C	N.N.Sreedhara
10	C.C. 461/2011 (NBW to Accused)		Joint Director, Vs A.Chandrashekarareddy	Assistant Public Prosecutor H.T.Hanumanthaiah
11	C.C. 749/2015 (NBW to Accused)		C.R.Veerabhadra swamy Nishani Vs M.L.Laxmaiah	N.N.S
12	C.C. 132/2016 (For HBC)		Chikkanayakanahalli P.S Vs Prasanna	App

13. CC 579/17
Cases listed below are adjourned due to Covid 19

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13	P.C.R. 173/2019 (EVIDENCE)	19-01-2021	H.Ramachar Vs Surachar	N.N.Sreedhara
14	Cri.Misc. 291/2020 (NULL)	20-01-2021	Nagaraju N.S. Vs The Tahasildar	Manu K. L.
15	Cri.Misc. 115/2017 (STEPS)	20-01-2021	Mamatha Vs Manju alias Manjunatha	C.K Seetharamiah
16	C.C. 579/2017 (FOR OBJECTION)	20-01-2021	Roopakala Vs I.G.Theertha Prasad and another	E.Niranjankumar
17	Cri.Misc. 57/2019 (FOR OBJECTION)	22-01-2021	Ashwini Vs Rajappa	Lokeshwara Y. G.
18	Cri.Misc. 233/2020 (PAPER PUBLICATION ISSUED)	22-01-2021	Krishnamurthy Vs The Tahasildar	C.Prashanth

Addl.

Pri. Civil Judge and JMFC Court, CN Halli
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	EX 40/2016 (STEPS)		Naseema Begum Vs H. Zakriya Ullia Khan	S.H. Chandrashekaraiiah
2	FDP 12/2012 (FOR OBJECTION)		Gangamma and others Vs T.R. Basvaraju and another	N.N. Sreedhara G. Sreenivasamurthy
3	O.S. 229/2005 (Await order)		Kariyamma and others Vs Sannabyrappa and others	
11.00 AM to 02.00PM				
4	O.S. 88/2014 (HEARING)		H.M. Renukamma Vs Shivamma	
5	FDP 6/2015 (HEARING)		Parvathamma Vs Hanumanthaiah	G. B. Adarsh
6	O.S. 7/2019 (plaintiff evidence) IA/1/2019		Shivamma Vs Puttaiah	C. Rajashekhar
7	O.S. 205/2017 (Cross Evidence)		Bhyrappa Vs Somashekharaiah and another	Shreedhar N.N
8	O.S. 94/2018 (EVIDENCE) IA/1/2019		C.B. Paramesha Vs Bheemaiah	G. B. Adarsh
9	O.S. 118/2018 (EVIDENCE)		Mallikarjunaiah Vs Lakshamma @ Lakshmiddevamma	G. B. Adarsh
10	O.S. 250/2018 (EVIDENCE)		D.R. Vishwanath Vs Kemparamaiah	G. Parameshwariah
11	O.S. 197/2018 (STEPS)	22-01-2021	Gavirangaiah Vs Parvathamma	D. M. Swamy
12	O.S. 198/2018 (STEPS)	22-01-2021	Jyothi.S Vs Chief Secretary, Government of Karnataka	T. G. Vijayakumar
13	FDP 21/2018 (STEPS)	22-01-2021	Siddamma Vs Gangamma Since Dead by Lrs. Siddaramaiah Since Dead by Lrs 2a) Kariyamma and others	H. S. Gnanamurthy
14	O.S. 204/2017 (FOR OBJECTION)	22-01-2021	C. Gowramma Vs Shankaramma.R.S	S. Gopala Krishna

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15	O.S. 26/2018 (FOR OBJECTION) IA/1/2018	22-01-2021	P.J.Shobha Vs Jayamma and 2 others	Shreedhar N.N
16	EX 27/2019 (FOR OBJECTION)	22-01-2021	S.M.Channabasavaiah Vs S.M.Siddaramaiah	C.Rajashekhar
17	O.S. 164/2019 (FOR OBJECTION) IA/1/2019	22-01-2021	S.B.Nagaraju Vs Kariyamma and 4 others	Diwakar
18	O.S. 146/2017 (petition amendment)	22-01-2021	Ramalingaiah Vs Rudraiah and another	K.N.Gururaja
19	O.S. 190/2017 (petition amendment) IA/1/2017	22-01-2021	Mahalingaiah Vs Gangadharaiah	G. B. Adarsh
20	O.S. 86/2020 (SUMMONS) IA/1/2020	25-01-2021	Govindaiah Vs Gantamma	S. H. Chandrashekaraiiah
21	O.S. 87/2020 (SUMMONS)	25-01-2021	Siddaramaiah Vs Yathish	S. H. Chandrashekaraiiah
22	O.S. 54/2019 (HEARING) IA/1/2019	25-01-2021	Murthappa Vs The Chief Secretary, Government of Karnataka	T. R. Somashekharaiiah
23	EX 11/2013 (STEPS)	25-01-2021	S.B.M. C.N. Halli Vs Hanumanthaiah and another	
24	FDP 17/2014 (STEPS)	25-01-2021	M.Shivananjaiah Vs M.Shivananjaiah and others	N.N.Sreedhara
25	EX 2/2018 (STEPS)	25-01-2021	Venkatappa Vs B.C.Varadaraju	Shreedhar N.N
26	FDP 15/2019 (STEPS)	25-01-2021	Padmavathi Vs Mudlaiah	G. Srinivasmurthy/G.Dilip
27	O.S. 120/2019 (Written statement) IA/1/2019	25-01-2021	Shankarappa @ Shankaraiah Vs Shankamma	G.Parameshwaraiah
28	O.S. 126/2019 (Written statement) IA/1/2019	25-01-2021	Nagaraju Vs Panchayath Development Officer	C.Rajashekhar
29	FDP 14/2019 (Issues notice to the respondent) IA/1/2019	25-01-2021	H.R.Pankaja Vs Rajanna	N.N.Sreedhara

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30	O.S. 85/2020 (Written statement) IA/1/2020	25-01-2021	Udayakumar Vs Ramanna	N.N.Sreedhara
31	O.S. 134/2020 (SUMMONS) IA/1/2020	27-01-2021	Kenchaiah Vs Manubai	G. B. Adarsh
32	O.S. 136/2020 (SUMMONS) IA/1/2020	27-01-2021	K.C.Gangadhar Vs Sri Nagaraju	K. M. Shadaksbari
33	O.S. 174/2020 (SUMMONS)	27-01-2021	Shankaralingaiah Vs Mahadevamma	B.K.Chidanandamurthy
34	O.S. 205/2020 (SUMMONS) IA/1/2020	27-01-2021	Kariyamma Vs Lakshminarayana	H. S. Gnanamurthy
35	O.S. 14/2018 (NOTICE) IA/1/2018	27-01-2021	Siddaramaiah Vs Ramesh	G. B. Adarsh
36	EX 31/2019 (NOTICE)	27-01-2021	R.L.Parameshwaraiah Vs C.S.Shantha Kumar	H.S.Jnanamurthy
37	O.S. 90/2020 (NOTICE) IA/1/2020	27-01-2021	R.E.Shoba Vs Eashwaraiah	C.Rajashekhar
38	EX 33/2015 (STEPS)	27-01-2021	State Bank of India Vs Sannakariyappa	N.N.Sreedhara
39	Civil Misc. 12/2015 (STEPS)	27-01-2021	Chandrashekar Vs R.J.Mahesh	S. H. Chandrashekaraiiah
40	EX 21/2016 (STEPS)	27-01-2021	State Bank of India Vs Sunandabai	N.N.Sreedhara
41	EX 20/2015 (Await order)	27-01-2021	K.Y.Krishnamurthy Vs Channabasavaiah	
42	FDP 2/2016 (Settlement Report)	27-01-2021	Cauvery Kalpatharu Grameena Bank Vs Thopanaika	N.N.Sreedhara
43	EX 3/2018 (STEPS)	28-01-2021	State Bank of India, By its Branch Manager Vs Nayaz and another	G.S.Channabasappa
44	EX 9/2018 (STEPS)	28-01-2021	Sudha @ Sudhamani and 4 others Vs Mahalakshamma and 6 others	C. N. Krishnamurthy

Pri. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 313/2020 (SUMMONS)		The Sub Inspector of Police, Huliyar Police Station Vs Gandra Kota Rajkumar	Assistant Public Prosecutor
2	C.C. 470/2017 (NOTICE)		The Sub Inspector of Police, Huliyar Police Station Vs Nagesh	Assistant public prosecutor
3	C.C. 567/2017 (NOTICE)		Shwetha H.P Vs Samruddha Jeevan Foods India Limited by its Director of Development	B. K. Sadashivappa
4	C.C. 282/2017 (STEPS)		Bhuvaneshwari Vs Hindustan Infrocon India Limited and 2 others	B.V.Rajeev
5	C.C. 284/2017 (STEPS)		Meenakshi.J Vs Hindustan Infracon India Limited	B.V.Rajeev
6	C.C. 173/2018 (For HBC)		The Sub Inspector of Police, Huliyar Police Station Vs Kumar @ Shivakumar and 3 others	Assistant Public Prosecutor
7	C.C. 58/2019 (For HBC)		The Sub Inspector of Police, Huliyar Police Station Vs Ranganatha	Assistant Public Prosecutor
8	P.C.R. 25/2019 (Await Report)		Prema Vs Lokesh	T. G. Vijayakumar
9	C.C. 943/2019 (For HBC)		The Sub Inspector of Police, Huliyar Police Station Vs Chidananda	Assistant Public Prosecutor
11.00 AM to 02.00PM				
10	C.C. 471/2017 (EVIDENCE)		Huliyar Police Station Vs Gangadhara C.R	Assistant Public Prosecutor
Cases listed below are adjourned due to Covid 19				
11	CrI.Misc. 741/2019 (Issues notice to the respondent)	21-01-2021	K.L.Kavitha Vs J.Rameshnaik	B. K. Sadashivappa

Pr. Civil Judge and JMFC Court, CN Halli
Smt. Thendral K
Addl. Civil Judge and JMFC
Cause List Date: 18-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
12	Crl.Misc. 716/2019 (NOTICE)	22-01-2021	M.P.Gowramma and 2 others Vs S.G.Paramesh	B. K. Sadashivappa
13	Crl.Misc. 174/2020 (NOTICE)	22-01-2021	Shivanna Vs The Tahasildaar	B.Mohan Kumar
14	Crl.Misc. 175/2020 (NOTICE)	22-01-2021	Shivanna Vs The Tahasildaar	B.Mohan Kumar
15	Crl.Misc. 176/2020 (NOTICE)	22-01-2021	Shivanna Vs The Tahasildaar	B.Mohan Kumar
16	Crl.Misc. 182/2020 (NOTICE)	22-01-2021	Channappa Vs The Tahasildaar	K. M. Shadakshari
17	Crl.Misc. 29/2013 (NBW to Accused)	25-01-2021	K.L.Kavitha Vs RAMESHNAIAK	B.K.S A.Manjunatha.
18	Crl.Misc. 65/2013 (For Balance)	25-01-2021	Chandramma and Another Vs Hemantkumar	N.S. B.M.K
19	Crl.Misc. 29/2016 (NBW to Accused)	25-01-2021	K.L.Kavitha Vs J.Rameshnaika	BKS
20	Crl.Misc. 676/2016 (Await order)	25-01-2021	N.Anitha Vs Ramakrishna	B.K.S
21	Crl.Misc. 431/2017 (NBW to Accused)	25-01-2021	K.L.Kavitha and another Vs J.Rameshnaika	B. K. Sadashivappa
22	Crl.Misc. 589/2018 (NBW to Accused)	25-01-2021	Mamatha Vs Gangadhara Naika	Rethna ranjini
23	Crl.Misc. 104/2019 (FLW to Respondent)	27-01-2021	L.S.Radhamma @ Radha Vs R.G.Mahesh @ Mahalingaiah	S. H. Chandrashekaraiiah